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Title: Problems being faced by deaf and dumb people in the Country.

DR. SUJAN CHAKRABORTY (JADAVPUR): This is a very important matter relating to the deaf persons of the country. These people are obviously physically challenged. I understand that all sides of the House must have sympathy and definitely have responsibility towards them. Discrimination is going on. That is very clear. I would like to give an example. In the CSC 2005 examination, three boys who have passed the examination have been denied their appointment as IAS, simply because they are deaf. This cannot continue and go on. One of those boys was even among the topper and is a doctor. This has been continuing earlier too. In 1999 also, some pending cases were reported. On the 3rd of December, on the World Disability Day, there was a demonstration by the National Association of Deaf in Delhi. They staged a *Dharna*. Nearly 8,000 people assembled there. They wanted to meet the Prime Minister also. He was not in the country. They met the Minister of Social Justice. In a sense, their demand is right. These appointments should be cleared immediately. It should not be delayed further. This discrimination should not continue. The Indian Sign Language should be recognized. These are the two demands which I believe, the Government should take it up with utmost seriousness and do the needful immediately. With these words, I conclude.